

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App (AT) (Insolvency) No. 1507 of 2019

IN THE MATTER OF:

Anand Murti

... Appellant

Versus

M/s. Soni Infratech Pvt. Ltd. & Anr.

...Respondent

Present:

For Appellant :

Mr. Mani Bhushan Sinha and Mr. Ashutosh Kr. Bishnoi, Advocates

For Respondent :

**Mr. Bhim Sain Goyal, Advocate for R-1
Mr. Saurabh Yadav, Advocate for R-2
Mr. Sunil Kumar, Advocate for Impleader
Mr. Harish Malik, Advocate for Impleader
Mr. Ritesh Agarwal, Advocate for Impleader
Mr. P. K. Sachdeva, Advocate for SRA
Mr. Jatin Sehgal, Advocate for Intervener
Mr. Manish Khurana, Advocate for Intervener**

ORDER

(Through Virtual Mode)

03.09.2020

Our attention has been invited to the fact that the order dated 26th February, 2020, by virtue whereof this Appellate Tribunal had, while observing that the proposed settlement is not all encompassing, directed the 'Interim Resolution Professional' to go ahead with the constitution of the 'Committee of creditors' and carry forward the 'corporate insolvency resolution process', was assailed before the Hon'ble Apex Court in Civil Appeal No. 1928 of 2020 which has been disposed of in terms of order dated 5th March, 2020 declining to entertain the appeal but permitting the Appellant to move an application before this Appellate Tribunal for seeking modification of order dated 26th February, 2020 on the ground that the 'Settlement Plan' filed on 13th February, 2020 covers all the allottees. Application being I.A. No. 1115 of 2020

has been filed by the Appellant seeking such modification. Mr. Jatin Sehgal, Advocate for Interveners undertakes to provide a list of the Interveners to the learned counsel for the Appellant within a week. Learned counsel for the Appellant to provide copy of the Interlocutory Application to the learned counsel for the Respondents and the Interveners within three days. Objections may be filed within ten days. We also direct the 'Interim Resolution Professional' to file the latest status report.

List the appeal on **21st September, 2020** at 12.00 Noon.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/

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